

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2253  
ANSWERED ON:11.03.2013  
ACQUISITION OF LIGHT UTILITY HELICOPTERS  
Ray Shri Saugata

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has cancelled / deferred the acquisition of 197 light utility helicopters for Army and Indian Air Force in view of bribery and graft in VVIP helicopters deal;
- (b) if so, the details thereof;
- (c) whether postponement of a decision to acquire these light utility helicopters will severely impact the operational preparedness of the Army and Indian Air Force; and
- (d) if so, the action taken by the Government in this regard?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): The proposal for acquisition of 197 Light Utility Helicopters is due for consideration of the Defence Acquisition Council (DAC).
- (c) & (d): Does not arise.